

98391

THE HIGH COURT OF KERALA

A4 - 28273 /2018

14 NOV 2018

Kochi - 682 031  
Date - 09.11.2018

OFFICIAL MEMORANDUM

ERNAKULAM

Sub:- House Building Advance for State Government employees-Availing bank financing with interest subvention-reg.

- Ref:- 1. GO(P) No. 105/2018/Fin. dated 05.07.2018  
2. GO(P) No. 143/2018/Fin. dated 11.09.2018  
3. High Court OM of even number dated 26.10.2018

In continuation of the OM cited, it is hereby directed that the employees of this Office who intend to avail the benefit of Government's new HBA scheme shall submit their application for NOC along with a letter, issued by the bank concerned, confirming the receipt of their loan application to the G(Accounts I)/G(Accounts- II) Section, High Court as the case may be.

On receipt of such submissions, for availing the benefit of Government's new House Building Advance scheme from the employees of this office, the G(Accounts I)/G(Accounts- II) Section High Court shall

1. forward it (through the DDO, High Court) to the Government (Finance Department) through the dedicated software.
2. obtain the certified copy of the NOC issued by the Government from the dedicated software and record the details in the service details of the employee as well as in SPARK
3. collect the details of the loan taken by the employees and intimate the same to the Government (Finance Department) and SPARK through the dedicated software.

The sections are also directed to follow the guidelines issued by the Government in the G.O.s mentioned above and that may be issued in the matter from time to time by the Government.

(By order)

  
K. Haripal  
Registrar General

(p.t.o.)

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To

The Director of the Kerala Judicial Academy, Athani.  
The Additional Director of the Kerala Judicial Academy, Athani.  
The DDO, High Court  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Finance Officer, High Court.  
The Assistant Director, Kerala Judicial Academy, Athani.  
The Assistant Registrars and the Chief Librarian, High Court.  
The Personal Assistant to the Chief Justice, High Court.  
The Court Officer to Chief Justice, High Court.  
The Private Secretaries to Judges, High Court.  
The Additional Public Relations Officer, High Court.  
The Accounts Officer, High Court  
The Librarian, Kerala Judicial Academy.  
The Security Officer, High Court.  
The Assistant Engineer, High Court.  
The Superintendent (Vehicles), High Court.  
The G(Accounts-I) Section, High Court (with Copies of the reference cited (1) & (2))  
The G(Accounts-II) Section, High Court (with Copies of the reference cited (1) & (2))

All Sections, High Court

(The Section Heads concerned will  
bring the contents of this OM to the  
notice of those working under them)

The Confidential Assistants to the Registrars and the Additional Registrar  
(General Administration), High Court.

The Civil Sergeants, High Court.  
The IT Section, High Court (for publishing in the official website of the High Court)  
The Admn. Records Section, High Court (2 copies).  
The Notice Board, High Court (3 copies).  
The file/Stock file.